Annexure-8

Name of the corporate debtor: C A V Cotton Mills Private Limited; Date of commencement of CIRP: 27.09.2019; List of creditors as on: 14.12.2020 List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in₹)

Sl.	Name of	Details of claim		Details of claim admitted						Amount of	Amount of	Amount	Amount	Remarks, if	
No.	cre ditor	received								contin- gent	any mutual	of	of claim	any	
		Date of	Amou nt	Amou nt	Natur e	Amount	Amount	Whether	% of	claim	dues, that	claim not	under		
		receipt	clai med	of cl aim	of cl aim	covered by	covered by	related	voting		may be set-	ad-	verifica-		
				ad mitted		security	guara	party?	share in		off	mitted	tion		
						interest	-ntee		CoC		-				
	NIL														